Financial Data Summary Sheet (FDSS) (Year

(To be furnished separately for each financial year for the period of Audit)

Name of the Assessee:

STC:

Details of Income (Amount in Rs)

Income	Value as	Amount	Amount	Amount	Exemption	Export	Abatement	Taxable	Taxable	Sarvico	Tax paid	Reasons, if
Head	per the TB/	billed	received	received as	availed, if	LAPUIT	Abatement	Value	Value as	Service	ι αλ μαιυ	Service Tax
Ticau	P&L A/c /	,	(including	advance	any				per ST3			not paid/
	BS*		TDS)	for services	,				·	GAR7	CENVAT	difference.
			against								A/c	Also indicate
			services									the
			rendered (including					9=4+5-6-7- 8				exemptions availed
			amount					8				availed
			accrued in									
			case of									
			Associated									
			Enterprise on or after									
			10.5.2008)									
1	2	3	4	5	6	7	8	9	10	11	12	13
Taxable Services												
Service 1												
Service 2												
Service n												
Non-taxable	e Services											
Service 1												
Service 2												
Service n												
Sale of												
Goods												
Others												
Receipts												
Total												
Receipt**												

Details of Expenditure in Indian Currency [Rule 2(1)(d)(iii); 2(1)(d)(v); 2(1)(d)(vi) and 2(1)(d)(vii) where the service tax needs to be paid by service recipient]

Category	Amount payable as per TB/ P&L A/c / BS*	Amount paid (including TDS) against services received	Amount paid as advance for services (including TDS)	Amount accrued in case of Associated Enterprise on or after 105.2008	Exemption	Abatement	Amount paid (Taxable Value) 8=3+4+5-6-7	Taxable Value as per ST3	Total Service Tax Payable	Service Tax Paid (GAR7)	Reasons, if Service Tax not paid/ difference. Also indicate the exemptions availed
1	2	3	4	5	6	7	8	9	10	11	12
2(1)(d)(iii): Insurance Agent											
2(1)(d)(v): GTA [@]											
2(1)(d)(vi): Distribution of MF											
2(1)(d)(vii): Sponsorship											
Any Others											
Services											
(Please Specify)											
Reimbursem											
ents on											
account of											
above											
services											
Total Expenditure											
**											

[@] indicate expenditure only wherein the concern is liable to pay service tax; if not liable, please indicate the values and reasons in the last column

Details of Expenditure in Foreign Currency [Rule 2(1)(d)(iv) and Sec 66A)]

Category	Amount payable as per TB/ P&L A/c / BS*	Amount paid (including withholding tax) against services received	Amount paid as advance for services (including withholding tax)	Amount accrued in case of Associated Enterprise on or after 10.5.2008	Exemption	Abatement	Amount paid (Taxable Value)	Taxable Value as per ST3	Total Service Tax Payable	Service Tax Paid (GAR7)	Reasons, if Service Tax not paid/ difference. Also indicate the exemptions availed
1	2	3	4	5	6	7	8	9	10	11	12
Professional Services including Consultancy Services and Management Consultancy											
Advertisement/P											
ublicity											
Business Auxiliary/ Support Services including Commission											
Royalty/ IPR/ Franchise											
Others Services (Please Specify)											
Reimbursements on account of above services											
Non Taxable Service (pl specify)											
Goods imported											
Any other (pl specify)											
Total Expenditure**											

Details of (1) Goods/ Services provided free of cost (2) Reimbursements (3) Any other expenditure incurred for rendering of services which is borne by the service recipient

	Туре	Value	Whether included in the value	Reasons, if not included
			of services	
1	Goods / Services supplied free of cost			
2	Reimbursements			
3	Any other expenditure borne by the service recipient			

^{*}Relevant to the registered concern

Whether any expenditure incurred on the above heads has been capitalized? If yes, whether service tax liability has been discharged? In case of companies, the above information should match with the information contained in Schedule VI.

The above information is correct and no information has been suppressed or omitted or misrepresented. It is understood by us that the department can rely on the above information amongst other available information.

Signature with seal/ stamp

Name:

Designation:

Email:

Mobile/ contact number:

^{**} figures should match with those in BS/P&L Ac/ Trial Balance